

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) to (c) During her visit to the States, the Prime Minister generally discusses the implementation of the 20-Point Programme along with other Plan projects whenever there are official discussions. The purpose of such discussions is to promote better coordination in the efforts of the Centre and the State Governments to accelerate developmental activities in the key sectors and not to pass any judgement on the status of implementation.

Nationalisation of Sick Units

5100. **SHRI MOHAMMED ISMAIL:** Will the Minister of INDUSTRY be pleased to state :

(a) whether the Industrial Reconstruction Corporation of India has urged Government to nationalise as early as possible the sick units such as Bengal Potteries Ltd., India Machinery Company Ltd., Containers & Closures Limited, Sree Durga Weaving & Spinning Mills etc.;

(b) if so, the details thereof;

(c) the steps taken by Government thereon; and

(d) if not, the reasons for the inordinate delay ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) to (d) The Government has been examining various alternatives, including nationalisation, for the final disposition of the assets of the industrial undertakings under reference, in consultation with the Industrial Reconstruction Corporation of India, who are managing the said industrial undertakings as Authorised Person.

Total Decontrol of Cement

5101. **SHRI M. RAMGOPAL REDDY:** Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the President of the Cement Manufacturers Association

has advocated total decontrol of cement; and

(b) if so, the reaction of Government in the matter ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) In his address at the meeting of the Cement Manufacturers' Association on 30th July, 1982, the President, Cement Manufacturers' Association had, inter- alia observed that partial decontrol is only a first step in the orderly withdrawal of all controls on prices and distribution of cement. . . . but withdrawal of all controls on prices and distribution of cement would be possible only when supply of cement is equal to or in excess of the demand for cement in the country.

(b) Government is watching the situation relating to production, distribution and prices of cement and will orient controls at appropriate stages as is indicated in overall public interest.

Shifting of Workers Education Centre From Tezpur

5102. **SHRIMATI PRAMILA DANDAVATE:** Will the Minister of LABOUR be pleased to state:

(a) is it a fact that the Workers/Education Centre run by the Central Board of Workers Education is being shifted from Tezpur situated within a Tea Plantation area for the benefit of the illiterate to semi-literate Adivasi Tea Workers;

(b) if so, the reasons therefor;

(c) why a third centre cannot be opened for the workers in other industries either at Sillchar, Shillong or Gauhati; and

(d) why Government do not open such a Workers Education Centre for all the Hill States of the North Eastern region at Shillong ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) No, sir.

(b) Does not arise.